

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : IA/214/2018  
PETITION NUMBER : CP/49/2017  
NAME OF THE PETITIONER(S) : HEMALATHA & ANOTHER  
NAME OF THE RESPONDENT(S) : SRI SRIVATHSA PAPER MILLS PVT LTD & 5 ORS  
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

1. R. VIDHYASHANKAR } Counsel for Applicant (Petitioner) [Signature]  
R. ASHOKKUMAR }

2. P.H. ARVINDH PANDIAN undertake to file  
for M. ROSHAN ATIA vakalat for B1 to B5 [Signature]

V.V. SIVAKUMAR  
for  
DVA ASSOCIATES  
for ARCEL [Signature]

**ORDER**

Counsels for both the parties present. The matter is adjourned. Put up along with CP/49/2017 on **16.07.2018** at **10.30 A.M.**

*sch*  
**(CH. MOHD SHARIEF TARIQ)**  
MEMBER (JUDICIAL)